GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4265 ANSWERED ON:21.04.2010 FOREIGN VARSITIES BILL Karunakaran Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some State Governments have raised objections to the proposed foreign varsities bill, fearing that it would infringe upon the rights of the States;
- (b) if so, the details thereof;
- (c) whether the Union Government had consulted the State Governments in this regard;
- (d) if so, the details thereof; and
- (e) the reaction of the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a): The Government is not aware of any such objection.
- (b): Does not arise
- (c) to (e): The matter relating to regulation of the entry of foreign universities in India was discussed at the conference of State Ministers of Higher and Technical Education held at Bangalore in January, 2005. During the conference, the Hon'ble Minister of West Bengal suggested that only those foreign universities which are reputed and whose technology is established should be allowed entry. He also insisted on the registration of such universities and their adherence to Indian laws/norms. The Hon'ble Minister of U.P. strongly opposed the establishment and entry of foreign universities in India. All other States supported the need for effective regulation of Foreign Education Institutions. A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been finalized for introduction in Parliament.